

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16886 -JK (LD) of 2024
DATED: - 09 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

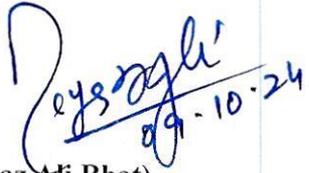
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 09- 10- 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.16886-JK(LD) of 2024 dated 09.10.2024

S.No.	OWP No.	Title of the Case	OIC
1.	Wp(C) 1574/2024	Zarina Begum Vs U.T of J&K & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
2.	WP(C) 1846/2024	BOCA Vs Bhuvnesh Kumar	Mr. Lal Chand, Deputy Commissioner(South)
3.	WP(C) 1845/2024	BOCA Vs Vikas Gupta	Mr. Lal Chand, Deputy Commissioner(South)
4.	WP(C) 995/2024	BOCA Vs Mohd. amjid	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
5.	WP(C) 1922/2024	M/S Bhargav Luxury Resorts and Restaurants Pvt. Ltd. and Anr. Vs U.T of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
6.	WP(C) 1864/2024	BOCA Vs Anil Gupta & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
7.	WP(C) 1863/2024	BOCA Vs Rajinder Gupta & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
8.	WP(C) 1946/2024	BOCA Vs Mohina thakur & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
9.	WP(C) 1862/2024	BOCA Vs Vinod Bala & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
10.	WP(C) 692/2024	Dhruv Mahajan Vs U.T of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
11.	WP(C) 1936/2024	BOCA Vs Surinder Kour & Ors	Mr. Lal Chand, Deputy Commissioner(South)
12.	WP(C) 3136/2024	Smt. Dewanani V. Badrinath Educational Trust Vs UT Of J&K & Ors.	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
13.	WP(C) 2024/2024	BOCA Vs Sunil Choudhary & Ors	Mr. Lal Chand, Deputy Commissioner(South)

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14.	WP(C) 2041/2024	Ved prakesh & Ors Vs U.t of J&K & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
15.	WP(C)1861 /2024	Payal Gupta & Ors Vs U.t of J&K & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
16.	WP(C)1511 /2024	BOCA Vs Shiv Kumar Gupta & Ors	Mr. Lal Chand, Deputy Commissioner(South)
17.	WP(C) 2100/2024	M/S Bhargav Luxury Resorts and Restaurants Pvt. Ltd. and Anr. Vs U.T of J&K & Ors.	Mr. Lal Chand, Deputy Commissioner(South)
18.	WP(C) No. 1481 /2024	Ravi Khokhar Vs JMC	Mr. Krishan Lal, Joint Commissioner(Adm)
19.	WP(C) No. 1693 /2024	Rekha & Ors Vs JMC	Mr. Krishan Lal, Joint Commissioner(Adm)
20.	CM NO. 3655/2023	Smt Rakhil Gill & Ors. vs Jammu Municipal Corporation & Anr Vs	Mr. Krishan Lal, Joint Commissioner(Adm)
21.	WP(C) No. /2024	Rohit George Vs JMC	Mr. Krishan Lal, Joint Commissioner(Adm)
22.	WP(C) No. /2024	Parshotam Kumar & Ors Vs JMC	Mr. Krishan Lal, Joint Commissioner(Adm)
23.	WP(C) No. /2024	Surbhi Ghai & Ors Vs U.T of JNK & Ors	Mr. Krishan Lal, Joint Commissioner(Adm)

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